

Cr1.A.No. 1000 OF 1999

ITEM No.2

Court No. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1000/1999

DHANANJAYA REDDY

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent (s)

(Office Report regarding payment of fee to A.C.)
With

Cr1.A.No.1001/1999

(Office Report regarding payment of fee to A.C.)

Date : 30/10/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. Kushal Pal Singh, Adv. (AC) (NP)

For Respondent (s) Mr. Sanjay R. Hegde, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Fee of the amicus is fixed at Rs. 500/-.

.SP1

(Kanchan Jain)
AR-cum-PS

(Prem Prakash)
Court Master